

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213
CP(IB) 360 of 2020

Proceedings under Section 95 IBC

IN THE MATTER OF:

Alchemist Asset Reconstruction Co Ltd
V/s
Paresh Parekh

.....Applicant

.....Respondent

Order delivered on: 21/02/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhruvin Dossani, Adv. for Mr. Masoom K. Shah
For the Respondent : Ms. Mitika Agrawal, Adv. for Mr. Niraj Trivedi, PCS

ORDER

Ld. Counsel for both sides submitted that connected matter is coming up for hearing on 11.03.2024, hence, requested for adjournment.

List for further consideration on 11.03.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)